## ATTENDANCE-CUM-ORDER SHEET OF HEARING

## NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

I.A.No.02 of 2016 In TP No.22/397/398/GB/2016 (C P No.205/2015)

Ram Swaroop Joshi & Ors.

...Petitioners

-Versus-

Buildworth Pvt. Ltd. & Ors.

... Respondents

**Present :** Hon'ble Mr Justice P K Saikia, Member(J)

Date of hearing: 15th December, 2016.

Name of the Company Under Section	Buildworth Pvt. Ltd. 397/398	
Sl. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

## ORDER

Ms S. Khound, learned counsel for the applicant is present. Mr K. Goswami and Mr R. Sarmah represent the respondents and prayed for some time to file their reply. Prayer is allowed.

List this matter on 19.01.2017 for filing of counter by the respondents.

As per the order rendered on the last occasion (i.e. 18.11.2016), the respondents are asked to comply with the direction rendered therein and keep doing the same until further orders.

Member (Judicial) National Company Law Tribunal, Guwahati Bench, Guwahati.

nkm